

खाद्य, कृषि, सामुदायिक विकास और  
सहकारिता मंत्रालय में राज्य मंत्री (श्री  
अण्णासाहेब शिन्दे) : (क) 10,000 ।

(ख) 8 करोड़ रुपये (अनुमानत) ।

(ग) मांग तथा क्षमता के आधार  
पर साथ ही अग्रो-इंडस्ट्रीज कारपोरेशन की  
इच्छानुसार जिन्होंने चेकोस्लावैकियन ट्रैक्टरों  
का वितरण करना है ।

[THE MINISTER OF STATE IN THE  
MINISTRY OF FOOD, AGRICULTURE,  
COMMUNITY DEVELOPMENT AND CO-  
OPERATION (SHRI ANNASAHEB  
SHINDE): (a) 10,000 Nos.

(b) Rs. 8 crores (approximately).

(c) On the basis of demand and  
the capacity as well as willingness  
of agro-industries corporations who  
would handle the distribution of  
Czechoslovakian tractors.]

#### DECONTROL OF SUGAR

41. SHRI K. SUNDARAM: Will the  
Minister of FOOD AND AGRICULTURE  
be pleased to state:

(a) whether any suggestion for the  
decontrol of sugar was made at the recent  
Chief Ministers' Conference;

(b) if so, what is the reaction of  
Government in the matter; and

(c) whether Government have  
taken any decision to increase the  
price of sugar-cane?

[THE MINISTER OF STATE IN THE  
MINISTRY OF FOOD, AGRICULTURE,  
COMMUNITY DEVELOPMENT AND CO-  
OPERATION (SHRI ANNASAHEB  
SHINDE): (a) Yes, SIR

(b) The matter is under consideration.

[ ] English translation.

(c) Not yet; but the decision on this issue  
is likely to be taken shortly.

#### DELHI MILK SCHEME

42. SHRI M. P. BHARGAVA: Will, the  
Minister of FOOD AND AGRICULTURE  
be pleased to state:

(a) the number of officers appointed to  
posts carrying a salary of Rs. 1,000 and over  
per month in the Delhi Milk Scheme on an *ad  
hoc* basis since 1st January, 1965;

(b) the number of such *ad hoc*  
appointments which have since been ratified  
by the Union Public Service Commission; and

(c) whether there have been any  
cases where persons have been pro-  
moted to higher posts with better  
emoluments without ratification of  
the *ad hoc* posts held by them?

THE MINISTER OF STATE IN THE  
MINISTRY OF FOOD, AGRICULTURE,  
COMMUNITY DEVELOPMENT AND  
CO-OPERATION (SHRI ANNASAHEB  
SHINDE): (a) No post has been created on  
*ad hoc* basis in the Delhi Milk Scheme.

(b) One officer has been appointed  
temporarily to a post carrying a scale of pay of  
Rs. 1100—50—1400 with effect from 22nd  
August, 1966, pending framing of recruitment  
rules and selection of a candidate by the  
UPSC. A reference is being made to UPSC for  
selection of a candidate, on a regular basis.

(c) No, Sir.

#### LOSS IN DELHI MILK SCHEME

43. SHRI B. K. GAIKWAD: Will the  
Minister of FOOD AND AGRICULTURE  
be pleased to state:

(a) the amount of loss incurred by the  
Delhi Milk Scheme, year-wise, during the  
years 1965-66 and 1966-67; and

(b) whether it is a fact that there is surplus staff in the Milk Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHAB SHINDE): (a) After taking into account the interest on capital and depreciation on buildings, equipment etc. the D.M.S. incurred a loss of Rs. 39.21 lakhs during 1965-66.

The scheme is expected to make a marginal profit during 1966-67, accounts for which are yet to be finalised.

(b) No, Sir.

#### DELHI MILK SCHEME

44. SHRI B. K. GAIKWAD: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the number of Class I, Class II, Class III and Class IV Officers in the Delhi Milk Scheme;

(b) the number of Scheduled Caste and Scheduled Tribes persons engaged in each Class; and

(c) whether the percentage fixed for the Scheduled Caste and Scheduled Tribes has been fulfilled, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHAB SHINDE): (a) No. of Class I, Class II, Class III and Class IV Officers in the Delhi Milk Scheme is: —

Class	†Officers directly recruited	Officers appointed on deputation/transfer.	Total
Class I . . .	11	9	20
Class II . . .	30	8	38
Class III . . .	576	171	747
Class IV . . .	798	124	922

†The reservation rules apply only in respect of posts to which direct recruitment is made.

(b) The number of Scheduled Caste/Scheduled Tribes persons engaged in each class: —

	Scheduled Caste	Scheduled Tribe
Class I . . .	Nil	Nil
Class II . . .	1	Nil
Class III . . .	27	Nil
Class IV . . .	66	Nil

(c) It has not been possible to adhere to the percentage fixed for the Scheduled Caste and Scheduled Tribes for appointments to the various posts in the Delhi Milk Scheme primarily for the following reasons:—

1. A large number of the staff in Delhi Milk Scheme was taken on transfer from amongst surplus employees of the Central Tractor Organisation and other offices under the Ministry of Rehabilitation.

2. Appointments had to be made in the interest of the public service to such posts as Mates, Milk Van Drivers, Mechanics etc. on an *ad hoc* basis on daily wages. Subsequently, the same had to be regularised.

3. Non-availability of suitable candidates belonging to Scheduled Caste/Scheduled Tribes.

4. In so far as appointments to Gazetted Class I and II posts are concerned, out of a total of 58 posts, 17 (9 in Class I and 8 in Class II) have been filled by officers on deputation or promotion. One Class II Gazetted Officer belongs to Scheduled Caste. Appointment to all such posts in Class II and Class I, which are required to be filled by direct recruitment are made through the U.P.S.C., it is invariably reported whether the post is reserved or un-reserved.

5. The Delhi Milk Scheme started functioning in November, 1959. During the initial years, a sizeable number of posts in Delhi Milk Scheme